

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **STAUNCH NATURAL RESOURCES PRIVATE LIMITED**

RELEVANT PARTICULARS

Name of corporate debtor	STAUNCH NATURAL RESOURCES PRIVATE LIMITED
Date of incorporation of corporate debtor	22.06.2010
Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51432MH2010PTC228076
Address of the registered office and principal office (if any) of corporate debtor	701/702, Nestor Court, ADJ To Vinayak CHS, CTS-985 Baji Prabhu Deshpande Marg, Vile Parle (W) Mumbai 400056
Insolvency commencement date in respect of corporate debtor	22.06.2022 (being the date of receipt of Order)
Estimated date of closure of insolvency resolution process	19.12.2022
Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh Khathuria IBBI/IPA-001/IP-P01216/2018-19/11925
Address and e-mail of the interim resolution professional, as registered with the Board	6B, 1105, Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai - 400101 khathuria@hotmail.com
Address and e-mail to be used for correspondence with the interim resolution professional	6B, 1105, Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai - 400101 Cirp.snrrpl@gmail.com
Last date for submission of claims	06.07.2022 (14 days from the date of intimation of Order to Insolvency Professional)
Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: ibbi.gov.in/home/downloads Physical Address: 6B, 1105, Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai - 400101

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **STAUNCH NATURAL RESOURCES PRIVATE LIMITED on 10.06.2022.**

The creditors of **STAUNCH NATURAL RESOURCES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 06.07.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims with proof are to be submitted as per following specified forms:

Form B:- For Claims by Operational Creditors Except Workmen and Employees

Form C:- For Claims by Financial Creditors

Form D:- For Claims by A Workman or An Employee

Form E:- For Claims by Authorised Representative of Workmen and Employees

Form F:- For Claims by Other Creditors.

Copy of the above Forms can be downloaded from website - ibbi.gov.in/home/downloads

Submission of false or misleading proofs of claim shall attract penalties.



Mukesh Khathuria

Sd/-
Mukesh Khathuria

Interim Resolution Professional
IBBI/IPA-001/IP-P01216/2018-19/11925

Place : Mumbai
Date : **24.06.2022**